

**CENTRAL INFORMATION COMMISSION**  
**Club Building (Near Post Office)**  
**Old JNU Campus, New Delhi - 110067**  
**Tel: +91-11-26161796**

**Decision No. CIC/SG/C/2010/000066/7121**  
**Complaint No. CIC/SG/C/2010/000066**

**Complainant** : Mr. Nikhil Kumar Singh  
C/o Mrs. Shikha  
Flat No.117, Pocket-6  
Sector-23, Rohini  
New Delhi

**Respondent** : Public Information Officer  
Central Board of Secondary Education  
“Shiksha Kendra”,2, Community Centre  
Preet Vihar, Vikas Marg, Delhi-110092

**Facts arising from the Complaint:**

Mr. Nikhil Kumar Singh had filed a RTI application with the PIO, CBSE, Delhi on 15/10/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, CBSE, Delhi on 19/01/2010 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission received a letter dated 10/02/2010 from the PIO, CBSE wherein it has been stated that information has been provided to the Complainant vide letter(s) dated 01-04/01/2010 and 10/02/2010. Copies of which were enclosed.

**Decision:**

The Complaint is disposed off.

Further, the Commission warns the PIO to ensure that information is given to applicants within 30 days as mandated under Section 7 (1) of the RTI Act, 2005.

Notice of this decision be given free of cost to the parties.

**Shailesh Gandhi**  
**Information Commissioner**  
**11/03/2010**

*(In any correspondence on this decision, mention the complete decision number.)(SP)*

